

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

(IB)-775(ND)2018

CORAM:

**PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 29.08.2018**

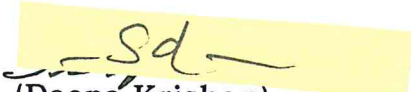
**NAME OF THE COMPANY: M/s. United Liner Shipping Service LLP V/s. M/s.
Satkan Logistics Pvt. Ltd**

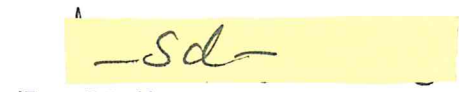
SECTION OF THE COMPANIES ACT: 9 of IBC, 2016

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
	Present for the Petitioner:		Mr. Varun Singh, Mr. Gaurav Nair & Ms. Pranati Bhat Nagar, Advocates	
	Present for the Respondent:		Mr. Pawash Piyush Advocate	

ORDER

Request for an adjournment is being made on behalf of the parties. At their request, adjourned to 13th September, 2018 for final arguments.


**(Deepa Krishan)
Member (T)**


**(Ina Malhotra)
Member (J)**